

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/4626 /A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri S. Khound,  
Special Judge, CBI, Assam,  
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the 7<sup>th</sup> December, 2020

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/516 dated 04.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 19.12.2020.

Further, the Special Judge, CBI & NIA, Assam, Addl. Court No. I, Guwahati and in his absence, the Special Judge, CBI & NIA, Assam, Addl. Court No. III, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

4629

Memo NO.HC.VII-20/1999/4627-1 dated 7.12.2020  
Copy to.

1. The Special Judge, CBI & NIA, Assam, Addl. Court No. I , Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. III, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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